	(F	iling under clause (o	ca) of sub-regulation	(2) of regulation 13	the IBBI (Insolvency	Resolution Process	for Corporate Perso	ns) Regulations, 20	16	
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexur
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors							0		<u>Annexure 1</u>
2	Unsecured financial creditors belonging to any class of creditors	111	182882929	111	182882929	50.29		0		Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	3	138787573	3	138787573	38.58		0		<u>Annexure 3</u>
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	3	2264683340	1	20590000	5.72		0		<u>Annexure 4</u>
5	Operational creditors (Workmen)							0		<u>Annexure 5</u>
6	Operational creditors (Employees)	21	4604456	21	4604456	1.28		0		<u>Annexure 6</u>
7	Operational creditors (Government Dues)							0		<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	5	1183934	5	1183934	0.33		0		<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	13665153	1	13665153	3.80		0		<u>Annexure 9</u>
Total		141	2603862469	139	359769129	100.00		2244093340		